

Status of Implementation of Recommendations Contained in the Forty-ninth Report of Department-related Parliamentary Standing Committee on Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): Sir, I beg to lay a copy of the statement regarding status of implementation of recommendations contained in the Forty-ninth Report of the Department-related Parliamentary Standing Committee on Information Technology.

MOTIONS FOR ELECTION

The Committee on Welfare of Scheduled Castes and Scheduled Tribes

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I move the following Motion:

That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2008 and ending on the 30th April, 2009 and do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, ten Members from among the Members of the House to serve on the said Committee.

The question was put and the motion was adopted.

The Committee on Public Accounts

THE MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I move the following Motion:

That this House Concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 2008 and ending on the 30th April, 2009 and do proceed to elect, in such manner as the Chairman may direct seven members from the Members of the House to serve on the said Committee.

The question was put and the motion was adopted.

The Committee on Public Undertakings

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I move the following Motion:

That this House Concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 2008 and ending on the 30th April, 2009 and to proceed to elect, in such manner as the Chairman may direct seven members from the Members of the House to serve on the said Committee.

The question was put and the motion was adopted.